

ORISSA ACT 3 OF 2006

THE ORISSA APPROPRIATION ACT, 2006

TABLE OF CONTENTS

PREAMBLE ;

SECTIONS :

1. Short title
2. Issue of Rs. 20112,96,45,000 out of the Consolidated Fund of the State of Orissa for the Financial Year 2006-2007.
3. Appropriation

THE SCHEDULE

THE SCHEDULE

(See sections 2 and 3)

ORISSA ACT 3 OF 2006

***THE ORISSA APPROPRIATION ACT, 2006**

[Received the assent of the Governor on the 1st April, 2006 first published in an extraordinary issue of the *Orissa Gazette*, dated the 4th April, 2006. (No. 501)]

An Act to Authorise payment and Appropriation of Certain sums from and out of the Consolidated Fund of the State of Orissa for the services of the Financial Year 2006-2007.

BE it enacted by the Legislature of the State of Orissa in the Fifty-seventh Year of the Republic of India as follows :—

- Short title 1. (1) This Act may be called the Orissa Appropriation Act, 2006.
- Issue of Rs.20112,96,45,000 out of the Consolidated Fund of the State of Orissa for the Financial Year 2006-2007. 2. From and out of the Consolidated Fund of the State of Orissa there may be paid and applied sums not exceeding those specified in column 3 of the Scheduled amounting in the aggregate to the sum of twenty thousand one hundred twelve crores, ninety-six lakhs and forty-five thousand rupees towards defraying several charges which will come in course of payment during the financial year 2006-2007 in respect of the services and purposes specified in column 2 of the Schedule.
- Appropriation. 3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Orissa by this Act shall be appropriated for the services and purposes expressed in the Scheduled in relation to the said year.

* For the Bill, see Orissa Gazette Extraordinary dated the 30th March, 2006 (No. 453).

THE SCHEDULE

(See sections 2 and 3)

(1)

No. of vote	Services and purposes	Sums not exceeding			
		Voted by the Assembly	Charged on the Consolidated Fund	Total	
(1)	(2)	(3)	(4)	(5)	
1	Expenditure relating to the Home Department.	Revenue	565,61,55,000	10,70,71,000	576,32,26,000
		Capital	83,17,00,000	..	83,17,00,000
2	Expenditure relating to the General Administration Department.	Revenue	38,26,71,000	2,61,60,000	40,88,31,000
		Capital	10,00,06,000	..	10,00,06,000
3	Expenditure relating to the Revenue Department.	Revenue	1017,40,18,000	..	1017,40,18,000
		Capital	20,00,000	..	20,00,000
4	Expenditure relating to the Law Department.	Revenue	49,22,30,,000	..	49,22,30,,000
5	Expenditure relating to the Finance Department.	Revenue	2020,51,46,000	90,00,70,000	2110,52,16,000
		Capital	77,37,00,000	..	77,37,00,000
6	Expenditure relating to the Commerce Department.	Revenue	25,68,55,000	21,000	25,68,76,000
		Capital	2,77,64,000	..	2,77,64,000
7	Expenditure relating to the Works Department.	Revenue	430,13,42,000	96,00,000	431,09,42,000
		Capital	415,09,97,000	50,00,000	415,59,97,000
8	Expenditure relating to the Orissa Legislative Assembly.	Revenue	10,77,30,000	15,70,000	10,93,00,000
9	Expenditure relating to the Food Supplies and Consumer Welfare Department.	Revenue	58,05,83,000	..	58,05,83,000
		Capital	3,000	..	3,000
10	Expenditure relating to the School and Mass Education Department.	Revenue	1971,85,53,000	2,50,000	1971,85,53,000
		Capital	1,000	..	1,000
11	Expenditure relating to the Scheduled Tribes and Scheduled Castes Development Department and Minorities and other Backward Classes Development Department.	Revenue	396,58,36,000	..	396,58,36,000
		Capital	35,53,65,000	..	35,53,65,000
12	Expenditure relating to the Health and Family Welfare Department	Revenue	680,74,57,000	11,50,000	680,86,07,000
13	Expenditure relating to the Housing and Urban Development Department.	Revenue	485,22,29,000	83,00,000	486,05,29,000
		Capital	112,66,46,000	..	112,66,46,000
14	Expenditure relating to the Labour and Employment Department.	Revenue	26,75,27,000	..	26,75,27,000

15 Exp
to th
Ser

16 Exp
to th
Co

17 Exp
to th
De

18 Ex
to
an
De

19 Ex
to

20 Es
to
D

21 E
to

22 E
to
n

23 E
t

24

25

26

27

28

29

(1)	(2)	(3)	(4)	(5)
		Rs.	Rs.	Rs.
15	Expenditure relating to the Sports and Youth Services Department.	Revenue 7,91,31,000	..	7,91,31,000
16	Expenditure relating to the Planning and Co-ordination Department.	Revenue 416,20,80,000	..	416,20,80,000
17	Expenditure relating to the Panchayati Raj Department.	Revenue 633,75,55,000	1,000	633,75,56,000
18	Expenditure relating to the Public Grievances and Pension Administration Department.	Revenue 88,20,000	..	88,20,000
19	Expenditure relating to the Industries Department.	Revenue 92,01,66,000 Capital 9,000	..	92,01,66,000 9,000
20	Expenditure relating to the Water Resources Department.	Revenue 269,48,27,000 Capital 540,19,46,000	31,21,000 1,03,21,000	269,79,48,000 541,22,67,000
21	Expenditure relating to the Transport Department.	Revenue 14,88,26,000	2,50,000	14,90,76,000
22	Expenditure relating to the Forest and Environment Department.	Revenue 162,69,65,000 Capital 122,82,82,000	4,50,000 ..	162,74,15,000 122,82,82,000
23	Expenditure relating to the Agriculture Department.	Revenue 266,62,38,000 Capital 3,000	1,26,000 ..	266,63,64,000 3,000
24	Expenditure relating to the Steel and Mines Department.	Revenue 14,35,02,000 Capital 30,01,000	14,35,02,000 30,01,000
25	Expenditure relating to the Information and Public Relations Department.	Revenue 14,57,77,000	..	14,57,77,000
26	Expenditure relating to the Excise Department.	Revenue 14,74,81,000	..	14,74,81,000
27	Expenditure relating to the Science and Technology Department.	Revenue 114,55,89,000	..	114,55,89,000
28	Expenditure relating to the Rural Development Department.	Revenue 466,99,10,000 Capital 174,44,41,000	10,00,000 50,00,000	467,09,10,000 174,94,41,000
29	Expenditure relating to the Parliamentary affairs Department.	Revenue 6,19,09,000	2,56,31,000	9,47,40,000

2028

(1)	(2)		(3)	(4)	(5)
			Rs.	Rs.	Rs.
30	Expenditure relating to the Energy Department.	Revenue	75,87,74,000	..	75,87,74,000
		Capital	40,00,000	..	40,00,000
31	Expenditure relating to the Textile and Handlooms Department.	Revenue	34,84,47,000	..	34,84,47,000
		Capital	1,000	..	1,000
32	Expenditure relating to the Tourism and Culture Department.	Revenue	32,59,48,000	..	32,59,48,000
		Capital	8,53,68,000	..	8,53,68,000
33	Expenditure relating to the Fisheries and Animal Resources Development Department.	Revenue	134,12,88,000	..	134,12,88,000
		Capital	4,86,04,000	..	4,86,04,000
34	Expenditure relating to the Co-operation Department.	Revenue	92,01,66,000	..	92,01,66,000
		Capital	9,000	..	9,000
35	Expenditure relating to the Public Enterprises Department.	Revenue	60,63,31,000	..	60,63,31,000
36	Expenditure relating to the Women and Child Development Department.	Revenue	609,91,84,000	..	609,92,34,000
37	Expenditure relating to the Information Technology Department.	Revenue	6,77,88,000	..	6,77,88,000
38	Expenditure relating to the Higher Education Department.	Revenue	373,61,72,000	1,00,000	373,62,72,000
		Capital	1,20,02,000	..	1,20,02,000
	Appropriation for Reduction or Avoidance of Debt.	Revenue	..	788,07,24,000	788,07,24,000
	Interest Payment	Revenue	..	3801,98,00,000	3801,98,00,000
	Internal Debt of the State Government.	Capital	..	1795,49,59,000	1795,49,59,000
	Loans and Advances from the Central Government.	Capital	..	340,72,00,000	340,72,00,000
Total {		Revenue Account	..	1136,26,98,000	4698,54,45,000
		Capital Account	..	1639,90,22,000	2138,24,80,000
		GRAND TOTAL	..	13276,17,20,000	6836,79,25,000
				20112,96,45,000	